

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.463/2006

DATED FRIDAY THE 14TH DAY OF DECEMBER, 2007

CORAM :

**HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN
HON'BLE DR.K.B.S.RAJAN, JUDICIAL MEMBER**

Melton Correya
Auditor,Office of the Defence Pension
Disbursing Officer, Perumanoor, Cochin-15.
Residing at "Ambat House", Mathai Manjooran Road,
Pachalam PO, Cochin-12. ... Applicant

By Advocate Mr.Shafik M.A

V/s

- 1 Union of India represented by
Controller General,
Defence Accounts, New Delhi.
- 2 The Principal Controller of Defence Accounts,
Draupathi Ghat, Allahabad.
- 3 The Controller of Defence Accounts,
Chennai
- 4 The Accounts Officer (AN)
O/o the Controller of Defence Accounts,
Chennai ... Respondents

By Advocate Mrs.Aysha Youseff ACGSC

**This OA having been heard on 14th December,2007, the Tribunal on the
same day delivered the following:-**

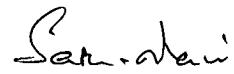
(ORDER)

Hon'ble Mrs.Sathi Nair, Vice Chairman

It is submitted by the counsel for parties that the relief has been granted vide Annexure R-2 order enclosed alongwith the statement by counsel for respondents. Nothing survives in this case and hence OA is closed.



DR.K.B.S.RAJAN
JUDICIAL MEMBER



SATHI NAIR
VICE CHAIRMAN

abp